

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3989
ANSWERED ON:18.04.2002
SETTING UP OF CORPORATE OF EXCELLENCE INSTITUTE
PUTTASWAMY GOWDA

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government have taken any decision regarding the States where the Corporate of Excellence Institute is to be set up/ established;
- (b) if so, the details thereof;
- (c) the salient features of the proposed Corporate Excellence;
- (d) whether representations have been received by the Central Government from some States requesting to set up the proposed Institute in their States;
- (e) if so, the details thereof; and
- (f) the reaction of the Government thereto?

Answer

MINISTER OF LAW, JUSTICE & COMPANY AFFAIRS (SHRI ARUN JAITLEY)

- (a): No, Sir.
- (b): Does not arise.
- (c): The broad functions of the proposed Centre for Corporate Excellence would be:
 - (i) Research and Studies
 - (ii) Education Promotion and Development
 - (iii) Accreditation and Awards with regard to matters bearing upon corporate governance and excellence.
- (d) to (f): Requests from a few States and from certain institutes have been received by this Department for setting up such a Centre. The precise location of the Centre has not been decided.